

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

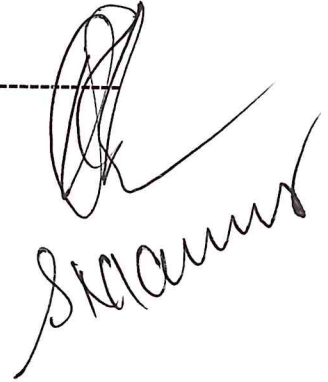
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-05-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/211/2018  
PETITION NUMBER : TCP/84/2016  
NAME OF THE PETITIONER : Jayashankar Natarajan  
NAME OF THE RESPONDENT(S) : K.B. Vijay (Exertion Technology Pvt Ltd)  
UNDER SECTION : Rule 11 of NCLT Rules, 2016

Dr. K. S. Ravichandran, PCS  
&  
S. Manjula Devi ADR  
For RSK & Co

For Respondents  
No. 3, 4 & 5  
(Applicants in  
IA 211/2018)



T. Jagannathan Adv

Petitioner





7) IA/211/2018 in TCP/84/2016

**ORDER**

Ld. Counsel Mr. Jaganathan for the Petitioner. Ld. PCS Dr.K.S.Ravichandran for the Respondents.

Ld. Counsel for the Petitioner sought adjournment on the ground that the Sr. Counsel is out of station. He did not inform the bench either by email or sending any message. Moreover also no information given to the Counsel for the Respondent. It is highly objectionable on the part of Sr. Counsel. **A sum of Rs.5000/- cost is imposed on the Counsel for the Petitioner, to be paid to Prime Minister's National Relief Fund since the matter has been posted for physical hearing today on the request of both the parties.**

List the matter for **physical hearing on 10.06.2024.**

-Sd-

**RAVICHANDRAN RAMASAMY**  
Member (Technical)

phk

-Sd-

**JYOTI KUMAR TRIPATHI**  
Member (Judicial)